

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

OA-2160/2018

New Delhi, this the 20th day of August, 2018

**Hon'ble Sh. V. Ajay Kumar, Member(J)
Hon'ble Sh. A.K. Bishnoi, Member(A)**

Sh. Chattarpal (Conductor),
Group 'C', Age 30 yrs,
R/o H.No. A-306, Jarkesh Nagar,
Okhla Tank, Mathura Road,
New Delhi-110020. ... Applicant

(None present)

Versus

Delhi Transport Corporation,
Through its Chairman,
IP Estate, New Delhi. ... Respondents

ORDER(ORAL)

Hon'ble Sh. V. Ajay Kumar, Member(J)

This OA came up for hearing on 29.05.2018, 09.07.2018, 11.07.2018, 18.07.2018 and again today. There was either no representation or time was sought by learned counsel for the applicant on the said dates. Even on revised call today, there is no representation for the applicant.

2. In the circumstances, the OA is dismissed for default and non-prosecution.

**(A.K. Bishnoi)
Member(A)**

**(V. Ajay Kumar)
Member(J)**

/ns/